

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4790  
ANSWERED ON:25.08.2010  
VISION 2020 DOCUMENT  
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**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether the Union Government has asked State Governments to come forward with their 'Vision 2020 Document' on targets to be achieved in higher education;
- (b) if so, the details thereof alongwith the response of the State Governments in this regard;
- (c) whether the Union Government proposes to improve the quality of higher education provided by State bodies and to remove the various malpractices in these educational institutions; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT(SMT. D. PURANDESWARI)

(a): No, Sir.

(b): Does not arise.

(c) & (d): For the purposes of improving quality of higher education and preventing and prohibiting malpractices by all higher educational institutions in the country, except the institutions engaged mainly in agricultural education and research, Government has introduced two Bills in Parliament, namely, (i) The National Accreditation Regulatory Authority for Higher Educational Institutions Bill, 2010, and (ii) The Prohibition of Unfair Practices in Technical Educational Institutions, Medical Educational Institutions and Universities Bill, 2010. These two Bills respectively provide for making accreditation mandatory for the purposes of improving quality and for prohibiting and punishing unfair practices by higher educational institutions.